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കേരള സർക്കാർ
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2021



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കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്

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PART III

Commissionerate of Land Revenue

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മേൽപ്പറഞ്ഞവരാണ് പരേതന്റെ അവകാശികളെന്നുള്ളതിന് അവകാശ സർട്ടിഫിക്കറ്റ് കൊടുക്കുന്നതിൽ ആർക്കെങ്കിലും ആക്ഷേപമുള്ളപക്ഷം ഈ പരസ്യം ഗസറ്റിൽ പ്രസിദ്ധപ്പെടുത്തി 30 ദിവസത്തിനുള്ളിൽ രേഖാമൂലം വെള്ളരിക്കുണ്ട് തഹസീൽദാർ മുമ്പാകെ ഹാജരാകേണ്ടതാണ്. കാലാവധി കഴിഞ്ഞാൽ തപാൽമാർഗ്ഗമായോ വരുന്ന ആക്ഷേപങ്ങൾ പരിഗണിക്കുന്നതല്ല.

(3)

റഫ്. ബി2-12521/2020. 2020 ഡിസംബർ 24.

വെള്ളരിക്കുണ്ട് താലൂക്കിൽ കിനാനൂർ വില്ലേജിൽ ചായ്യാത്ത് ദേശത്ത് മുലച്ചേരി വീട്ടിൽ എൻ. കാരിച്ചി എന്നവർ 4-10-2020-ാം തീയതി മരിച്ചുപോയെന്നും കേരള ലാൻഡ് റവന്യൂ മാനുവൽ വാല്യം 6, പാഠഗ്രാഹ് 236-ൽ പരാമർശിക്കും പ്രകാരമുള്ള ആവശ്യങ്ങൾക്കായി അനുവദിക്കുന്ന അവകാശ സർട്ടിഫിക്കറ്റിൽ ഉൾപ്പെടുത്തേണ്ടതായി പാഠഗ്രാഹ് 236-ൽ പരാമർശിക്കും പ്രകാരമുള്ള പരേതയുടെ അവകാശികളായി താഴെപ്പറയുന്ന 6 പേർ മാത്രമാണുള്ളതെന്നും അറിവായിരിക്കുന്നു.

ക്രമ നമ്പർ	പേര്	പരേതനുമായുള്ള ബന്ധം	വയസ്സ്
1	എൻ. മാധവൻ	മകൻ	64
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മേൽപ്പറഞ്ഞവരാണ് പരേതയുടെ അവകാശികളെന്നുള്ളതിന് അവകാശ സർട്ടിഫിക്കറ്റ് കൊടുക്കുന്നതിൽ ആർക്കെങ്കിലും ആക്ഷേപമുള്ളപക്ഷം ഈ പരസ്യം ഗസറ്റിൽ പ്രസിദ്ധപ്പെടുത്തി 30 ദിവസത്തിനുള്ളിൽ രേഖാമൂലം വെള്ളരിക്കുണ്ട് തഹസീൽദാർ മുമ്പാകെ ഹാജരാകേണ്ടതാണ്. കാലാവധി കഴിഞ്ഞാൽ തപാൽമാർഗ്ഗമായോ വരുന്ന ആക്ഷേപങ്ങൾ പരിഗണിക്കുന്നതല്ല.

താലൂക്കാഫീസ്, വെള്ളരിക്കുണ്ട്. (ഒപ്പ്) തഹസീൽദാർ.

Manjeshwaram Taluk

NOTICES

(1)

No. C2-5971/2020. 16th September 2020.

Notice is hereby given to all to whom it may concern that Mohandas s/o (L) Janaki, Vamanjoor House, Near old Checkpost, Bangra Manjeshwar Village of Manjeshwaram Taluk has filed an application for legal heirship certificate in respect of the legal heirs of late Janaki w/o Narayana Bhandary who expired on 4-9-2011 and that it has been reported to this office that the persons named in the schedule below are the legal heirs of said late Janaki that it is proposed to issue a legal heirship certificate according to this to the applicant.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Vishalakshi	Daughter	53
2	Geetha, V.	,,	52
3	Mohandasa, V.	Son	50
4	Vedavathi D. Rai	Daughter	42
5	Shyamalatha S. Shetty	,,	41

Objection if any against the issue of said legal heirship certificate should be filed in person before the Tahsildar, Manjeshwaram within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

(2)

No. C2-6395/2020. 16th September 2020.

Notice is hereby given to all to whom it may concern that Mohammed Nazeer, K. A., s/o Abdulla Kunhi, Near Small Masjid Road, Arikady Village of Manjeshwaram Taluk has filed an application for legal heirship certificate in respect of the legal heirs of late Abdulla Kunhi, A. B. s/o Bappunhi who expired on 23-2-2020 and that it has been reported to this office that the persons named in the schedule below are the legal heirs of said late Abdulla Kunhi, A. B. that it is proposed to issue a legal heirship certificate according to this to the applicant.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Biphathumma	Wife	63
2	Mohammed Saddiq	Son	43
3	Mariyamma	Daughter	40
4	Mohammed Nazeer, K. A	Son	36

Objection if any against the issue of said legal heirship certificate should be filed in person before the Tahsildar, Manjeshwaram within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

(3)

No. C2-5801/2020.

16th September 2020.

Notice is hereby given to all to whom it may concern that Abdul Salam s/o Ismail Beary, Padyamolle House, Odipparakodi, Kodlamogaru Village of Manjeshwaram Taluk has filed an application for legal heirship certificate in respect of the legal heirs of late Ismail Beary s/o Kuttyami Beary who expired on 27-7-1999 and that it has been reported to this office that the persons named in the schedule below are the legal heirs of said late Ismail Beary that it is proposed to issue a legal heirship Certificate according to this to the applicant.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Aleema	Wife	71
2	Aisamma	Daughter	60
3	Beefathima	„	52
4	Zainaba	„	50
5	Maimoona	„	50
6	Nabeesa	„	45
7	Kulsu	„	40
8	Jameela	„	40
9	Abdul Salam	Son	36

Objection if any against the issue of said legal heirship certificate should be filed in person before the Tahsildar, Manjeshwaram within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

(4)

No. C2-6038/2020.

16th September 2020.

Notice is hereby given to all to whom it may concern that Mohammed Haneef, C. s/o C. Abdulla Musliyar, Thahira Manzil, Naduppallam Mogral Village of Manjeshwaram Taluk has filed an application for legal heirship certificate in respect of the legal heirs of (late) C. Abdulla Musliyar s/o Abdul Khader who expired on 9-7-2018 and that it has been reported to this office that the persons named in the schedule below are the legal heirs of said late C. Abdulla Musliyar that it is proposed to issue a legal heirship certificate according to this to the applicant.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Mohammed Haneef, C.	Son	51
2	C. Abdul Khader	„	48
3	Ayshath Thahira	Daughter	42

Objection if any against the issue of said legal heirship certificate should be filed in person before the Tahsildar, Manjeshwaram within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

(5)

No. C2-5896/2020.

16th September 2020.

Notice is hereby given to all to whom it may concern that Abdul Nazar, s/o K. P. Hassainar, Baithul Shaza house, Koliyoor Village of Manjeshwaram Taluk has filed an application for legal heirship certificate in respect of the legal heirs of late K. P. Hassainar s/o Puthabba who expired on 22-1-2020 and that it has been reported to this office that the persons named in the schedule below are the legal heirs of said late K. P. Hassainar that it is proposed to issue a legal heirship certificate according to this to the applicant.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Pathunhi	Wife	66
2	Abdul Nazar	Son	46
3	Sekeena	Daughter	45
4	Mohammad Anwar	Son	40

Objection if any against the issue of said legal heirship certificate should be filed in person before the Tahsildar, Manjeshwaram within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

(6)

No. C2-6664/2020. 16th September 2020.

Notice is hereby given to all to whom it may concern that Ravindra Shetty, U. s/o Dhoomanna Shetty, Shankara Kripa House, Ajjanbettu, Kidoor, Ujaruluwar Village of Manjeshwaram Taluk has filed an application for legal heirship certificate in respect of the legal heirs of late Dhoomanna Sheety s/o Sankappa Shetty who expired on 13-3-2020 and that it has been reported to this office that the persons named in the schedule below are the legal heirs of said late Dhoomanna Shetty that it is proposed to issue a legal heirship certificate according to this to the applicant.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Nethravathi Shetty	Wife	77
2	Ujar Manamohan Shetty	Son	51
3	Shalini S. Shetty	Daughter	48
4	Dinesh Shetty	Son	46
5	Ravindra Shetty, U.	„	45

Objection if any against the issue of said legal heirship certificate should be filed in person before the Tahsildar, Manjeshwaram within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

(7)

No. C2-5456/2020. 7th September 2020.

Notice is hereby given to all to whom it may concern that Abubokkar Siddik, P. s/o (L) Abbas, K., Kaliyoor P. O., Meenja Group Village of Manjeshwaram Taluk has filed an application for legal heirship certificate in respect of the legal heirs of late Abbas, s/o Abdulla, Kaliyoor Padavu- House, Kaliyoor P. O. Village who expired on 29-5-2020 and that it has been reported to this office that the persons named in the schedule below are the legal heirs of said late Abbas that it is proposed to issue a legal heirship certificate according to this to the applicant.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Beepathumma	Wife	55
2	Abdul Latheef	Son	37
3	Aysha, C.	Daughter	35
4	Sherif, C.	Son	34
5	Abubokkar Siddik, P.	„	31

Objection if any against the issue of said legal heirship certificate should be filed in person before the Tahsildar, Manjeshwaram within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

(8)

No. C2-2481/2020. 7th September 2020.

Notice is hereby given to all to whom it may concern that Leelavathi, K. P. w/o (L) Shashi, Kodyadka House, Miyapadavu P. O., Meenja Village of Manjeshwaram Taluk has filed an application for legal heirship certificate in respect of the legal heirs of late Seetha w/o Babu Balchada, Kodyadka House, Miyapadavu P. O., Meenja Village who expired on 13-11-2019 and that it has been reported to this office that the persons named in the schedule below are the legal heirs of said late Seetha that it is proposed to issue a legal heirship certificate according to this to the applicant.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Leelavathi, P.	Daughter in Law (Wife & children Late	42
2	Shashank	Grand Son	18
3	Nilash	„ son Shashi, K.)	16

Objection if any against the issue of said legal heirship certificate should be filed in person before the Tahsildar, Manjeshwaram within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

(9)

No. C2-2972/2020. 7th September 2020.

Notice is hereby given to all to whom it may concern that Francis D Souza s/o Saba D Souza, Didpe House, P. O. Ednad, Ednad Group Village of Manjeshwaram Taluk has filed an application for legal heirship certificate in respect of the legal heirs of late Saba D Souza s/o (L) Jacob D Souza who expired on 24-5-2020 and that it has been reported to this office that the persons named in the schedule below are the legal heirs of said late Saba D Souza that it is proposed to issue a legal heirship certificate according to this to the applicant.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Emmili D Souza	Wife	67
2	Jerry Sabi D Souza	Son	45
3	Leena D Souza	Daughter	43
4	Vincent D Souza	Son	42
5	Francis D Souza	„	37

Objection if any against the issue of said legal heirship certificate should be filed in person before the Tahsildar, Manjeshwaram within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

(10)

No. C2-5417/2020.

15th July 2020.

Notice is hereby given to all to whom it may concern that Mohammed Shafi, M. A. s/o Abdul Rahiman, Shafi Manzil, Mugu Road, Ednad Village of Manjeshwaram Taluk has filed an application for legal heirship certificate in respect of the legal heirs of late Abdul Rahiman s/o Mohammed, Shafi Manzil, Puthige Village who expired on 4-4-2017 and that it has been reported to this office that the persons named in the schedule below are the legal heirs of said late Abdul Rahiman that it is proposed to issue a legal heirship certificate according to this to the applicant.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Maimoona, S.	Wife	57
2	Rahmath Beevi	Daughter	37
3	Sajidha, M. A.	"	36
4	Ayshath Samseena Musthafa	"	34
5	Mohammed Shafi, M. A.	Son	32
6	Fathimath Rayhana	Daughter	27

Objection if any against the issue of said legal heirship certificate should be filed in person before the Tahsildar, Manjeshwaram within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

(11)

No. C2-626/2020.

29th July 2020.

Notice is hereby given to all to whom it may concern that Mohammed Ashraf s/o Abdul Rahman, K. M., Kuthubi Nagar, Mogral P. O., Koipady Village of Manjeshwaram Taluk has filed an application for legal heirship certificate in respect of the legal heirs of late Nafeesath Misriya w/o Mohammed Ashraf, Kuthubi Nagar, Mogral P. O. who expired on 27-4-2019 and that it has been reported to this office that the persons named in the schedule below are the legal heirs of said late Nafeesath Misriya that it is proposed to issue a legal heirship certificate according to this to the applicant.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
(1)	(2)	(3)	(4)
1	Kadeejamma	Mother	65
2	Mohammed Ashraf	Husband	42
3	Nafeesa Nasreen	Daughter	10

(1)	(2)	(3)	(4)
4	Khadeejath Saniyya	Daughter	7
5	Aysha	"	1
6	Ibrahim, C.	Brother	47
7	Yousuf	"	42
8	Abdul Kader	"	41
9	Sideekh, M. U.	"	37

Objection if any against the issue of said legal heirship certificate should be filed in person before the Tahsildar, Manjeshwaram within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

(12)

No. C2-3492/2020.

29th July 2020.

Notice is hereby given to all to whom it may concern that Felix Crasta s/o Jacob Crasta (L), Poyya House, Ednad P. O., Ednad Village of Manjeshwaram Taluk has filed an application for legal heirship certificate in respect of the legal heirs of late Jacob Crasta s/o Kaithan Crasta, Poyya House, Ednad Village who expired on 22-9-1981 and that it has been reported to this office that the persons named in the schedule below are the legal heirs of said late Jacob Crasta that it is proposed to issue a legal heirship certificate according to this to the applicant.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Felix Crasta	Son	70
2	Everest Crasta	"	64
3	John Crasta	"	65
4	Lilly Crasta	Daughter	67
5	Gregory Crasta	Son	60
6	John Poul Crasta	"	55
7	Bernad Crasta	"	52
8	Johsphine Delmeida	Daughter	46
9	Thimothi Crasta	"	49
10	Jasinta D Souza (Daughter of Late Daughter Lucy Crasta)	Grand Daughter	47
11	Mothi D Souza	"	45

Objection if any against the issue of said legal heirship certificate should be filed in person before the Tahsildar, Manjeshwaram within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

Taluk Office,
Manjeshwaram.(Sd.)
Tahsildar.